

**GOVERNMENT OF INDIA  
SURFACE TRANSPORT  
LOK SABHA**

UNSTARRED QUESTION NO:6524  
ANSWERED ON:08.05.2000  
EXEMPTION FOR MINI TRACTORS  
RAMSINH PATALIYABHAI RATHWA

**Will the Minister of SURFACE TRANSPORT be pleased to state:**

(a) whether the Government have proposed for the exemption from getting proto-type certificate to minitractors which is required under rule, 126 of the Central Motor Vehicles Rules, 1989; and

(b) if so, the decision taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT

(DR. DEBENDRA PRADHAN)

(a) No, Sir.

(b) Does not arise.